

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1784  
ANSWERED ON:28.11.2001  
TRANSFER OF CENTRALLY SPONSORED SCHEMES TO STATES  
N.T. SHANMUGAM

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Government have transferred the Centrally Sponsored Schemes from the Central Ministries to the States on the recommendations of National Development Council;
- (b) if so, the details thereof; and
- (c) if not, the time by which the schemes are likely to be transferred to States?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SHRIMATI VASUNDHARA RAJE)

(a) to (c) : In pursuance of the decision taken in the meeting of National Development Council (NDC) held in February, 1999, a committee of the NDC on Transfer of Centrally Sponsored Schemes was set up under the Chairmanship of Deputy Chairman, Planning Commission. The Ministers of Finance, Agriculture, Human Resource Development and Consumer Affairs and Public Distribution and Chief Ministers of Andhra Pradesh, Gujarat, Madhya Pradesh and West Bengal are Members of the Committee. The terms of Reference of the Committee are:

1. To identify the CSS for retention by the Centre and those for transfer to the States/UTs and to classify all the CSS accordingly.
2. For those CSS which will be identified for transfer to the States/UTs, suggest the modalities of transfer including earmarking, the funding pattern, the time frame for the transfer and the monitoring mechanism.
3. In order to avoid future proliferation of CSS lay down the criteria for the introduction of new CSS.

The term of the NDC Committee is up to 31st March, 2002.